

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO – 2780
ANSWERED ON – 19/12/2024

**ATROCITIES ON MINORITY HINDUS AND HINDU RELIGIOUS LEADERS
IN BANGLADESH**

#2780. SHRI SANDEEP KUMAR PATHAK

Will the Minister of EXTERNAL AFFAIRS be pleased to state:-

- (a) the number of times Government has raised the issue of atrocities on minority Hindus and Hindu religious leaders in Bangladesh before the United Nations during the last few months;
- (b) the details of the diplomatic steps taken by Government so far to stop continuous atrocities on Bangladeshi Hindus for the last several months; and
- (c) whether Government is considering the option of imposing economic sanctions on Bangladesh and stopping trade with Bangladesh, if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
(SHRI KIRTI VARDHAN SINGH)

(a & b) Government of India has shared its concerns with the Government of Bangladesh on various occasions, regarding the need to ensure safety and protection of Hindus and all other minority communities in Bangladesh.

The Government of Bangladesh is expected to take all necessary measures to ensure safety and welfare of Hindus and other minorities. The same has also been reiterated during the visit of Foreign Secretary to Bangladesh on 9 December 2024. So far, Government of Bangladesh has reportedly arrested 70 people and 88 cases have been filed in connection with violence involving minorities.

(c) Trade between Bangladesh and India is continuing to take place.
